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NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD


C.P. No. 30/441/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2018**

Name of the Company: Hitesh Parikh, Vishal Mistry.  
(Mainak Comtrade Pvt Ltd.)

Section of the Companies Act: Section 441 r/w 271(1) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	JAYMEEN TRIVEDI	PCS	Petitioner	
2.				

**ORDER**

PCS Mr. Jaymeen Trivedi is present for the Petitioner. None for the ROC.

The representation from the ROC is received.

Heard the arguments of learned PCS for the Petitioner.

The order is reserved.

  
MANORAMA KUMARI  
MEMBER JUDICIAL

Dated this the 25th day of April, 2018.

  
HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL